

(a) the names of the States from which chrome ore is being procured for export purposes ;

(b) the quantum of chrome ore being procured annually from Orissa for export ;

(c) whether there was a demand for the abolition of export duty from chrome ore ; and

(d) if so, the steps taken by the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Chrome ore is being procured from the States of Orissa and Karnataka for export purposes.

(b) More than seventy per cent of the quantity of Chrome ore exported annually is procured from Orissa.

(c) and (d) Yes, Sir. The export duty on Chromite was reduced from 10% ad-valorem to 5% ad-valorem w e f. 15th February, 1983.

#### Credit to Unemployed Youth Under Self-Employment in Orissa

9956. SHRI HARIHAR SOREN : Will the Minister of FINANCE be pleased to state the details of the loans given by various commercial banks in Keonjhar district, Orissa under self-employment scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY, : As per information received from the Ministry of Industry upto 31st March, 1984, 218 cases amounting to Rs. 39.48 lacs were sanctioned by the banks under the scheme of Self-Employment of Educated Unemployed Youth. Of these, loans amounting to Rs. 9.00 lacs were disbursed to 129 beneficiaries by that date.

#### Representation from Small and Medium Coffee-Growers of Wynad

9957. SHRI E.K. IMBICHIBAVA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any representation from the small and medium coffee-growers of Wynad for re-

constituting the Coffee Board for giving adequate representation to the coffee-growers and giving representation to the local M.P. in the Coffee Board ; and

(b) if so, the action Government propose to take thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes Sir.

(b) The reconstituted Coffee Board will come into effect on 1st July, 1984. The Government has received nominations from the various Coffee Growers' Associations. Nominations received will be considered on merits in accordance with the provisions of Coffee Act.

#### INDO-GDR Trade

9958. SHRI ANAND SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that there has been a marked increase in the Indo-GDR trade ;

(b) if so, the details of the trade increase during the last two years between the two countries ;

(b) the names and status of the leader and other members of GDR delegation who recently visited India for development of trade further between the two countries, the Indian counter parts who participated in the deliberations and outcome thereof ; and

(d) the details of the trade i.e. whether it will be in rupee or in dollar and the extent to which India will be gainer ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) The volume of Indo-GDR trade increased from Rs. 101.15 crores in 1981-82 to Rs. 133.81 crores in 1982-83.

(c) A GDR trade delegation led by Mr. H. Marx, Director General in the GDR Ministry of Foreign Trade, visited India in November, 1983, for discussions on bilateral trade issues and for concluding the